

Central Administrative Tribunal
Principal Bench

OA No. 823/96

New Delhi, this the 2nd day of Sept., 1996

Hon'ble Shri S.R.Adige, Member (A),
Hon'ble Dr. A.Vedavalli, Member (J)

Shri S.K.Walia s/o
Shri K.S. Walia,
r/o C-42, Shakti Nagar Extension,
Delhi- 52.

(By Shri Mahesh Srivastava, Adv.) ...Applicant.

-Versus-

1. Govt. of N.C.T. of Delhi,
through its Chief Secretary,
5, Shannath Marg,
Delhi.
2. Secretary (Services),
Govt. of NCT of Delhi,
5, Shannath Marg,
Delhi.
3. Deputy Director of Industries (Admn.),
Govt. of NCT of Delhi,
Office of Commissioner of Industries,
CPO Bldg., Kashmere Gate,
Delhi.

(By none) ...Respondents

ORDER (Oral)

By Hon'ble Shri S.R.Adige, Member (A)

Learned counsel for the applicant Shri Mahesh Srivastava fairly conceded that the applicant has no case and wants to withdraw this O.A.

Under the circumstances, the O.A. is dismissed as withdrawn. No costs.

A.Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R.Adige
(S.R.Adige)
Member (A)

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